

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:6237  
ANSWERED ON:15.05.2012  
DEEP SEA FISHING VESSELS  
Gowda Shri D.B. Chandre

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the number of deep sea fishing vessels operating with licence in the Exclusive Economic Zone (EEZ) as on date;
- (b) the number of deep sea fishing vessels which operated last year;
- (c) the reasons for the stagnation of deep sea fishing in the EEZ;
- (d) whether impractical conditions and outdated policy is the cause of the decline in fishing in the EEZ; and
- (e) if so, the steps proposed to formulate a new policy for deep sea sector?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

- (a) to(d): As on date there are 91 Deep Sea Fishing Vessels (DSFVs) with valid Letter of Permits (LOP) as compared to 77 DSFVs with valid LOPs during 2011. There is an increase in the number of valid LOPs in comparison to 2011.
- (e) : The Government, through an Inter-Ministerial Empowered Committee on Marine Fisheries regularly reviews the deep sea guidelines and policies to provide an enabling environment for the growth of deep sea fisheries and to streamline the procedures.